

who is injured is showing his wounds and they say that an X-Ray should be done. This does not behave such a senior member like Shri Madan Lal Khurana. (*Interruptions*)

[*English*]

MR. SPEAKER: I would rather believe the member. You do not have to doubt him. (*Interruptions*)

[*Translation*]

MR. SPEAKER: My suggestion is that during this hour, one hour discussion should be held to determine as to what type of proceedings should be conducted during this hour.

[*English*]

SHRI SOBHANADREESWARA RAO VADDO (Vijayawada): Through you, I draw the immediate attention of the Government to a most important and burning problem of very low prices that are being offered to the tobacco growers in Andhra Pradesh; the VFC tobacco is grown only in Andhra Pradesh.

Now 75 per cent of the V.F.C. tobacco is being grown in A.P. The hon. Minister of Commerce is also here. He came to Guntur also some time back and assured the farmers that they would get very reasonable price, in any event, not less than the price which they had got last year.

The erstwhile States of USSR have indicated their requirement of 28 million kgs of tobacco, but the orders are placed for 15 million kgs of tobacco only at present. It is because of that the prices have come down, there is a difference of merely Rs. 8 to Rs. 9 compared to the last year.

I urge upon the Government to immediately use their good offices and see that the

balance 15 million kgs order is also placed on the exporters, which will help the farmers to get higher prices for their tobacco.

You were very much there; and you assured and farmers that you would be visiting the auction place also during the present season.

Through you, I urge the Government and the Commerce Minister to make a statement in the House and come to the rescue of the tobacco growers of Andhra Pradesh.

13.00 hrs.

[*Translation*]

SHRI HARI KISOHORE SINGH (Sheohar): Mr. Speaker, Sir, it seems that the Government is having some sort of special love with Sweden. The Bofors issue is still going on and we are going to discuss it even today. But I would like to draw your attention to another Bofors scandal. It is distressing that instead of giving orders to the Public Undertakings like the B.H.E.L. and the Chittaranjan Locomotive Factories, the Ministry of Railways and the Ministry of Railways and the Ministry of Energy of the Government of India are giving orders frequently to a Swedish firm Asean Brown Baberi. In this connection, many kinds of rumours are spreading that the Ministry of Railways did not give orders for the supply of electrical locomotives of 6000 Horse Power, to the B.H.E.L. though the Technical Committee of the Railway Board had found the B.H.E.L. fit for this business. But instead these orders were given to a Swedish Company. Similarly, this Swedish Company got orders for the supply of gas turbines worth Rs. 1800 crore from the N.T.P.C. What is the reason thereof? While the Minister of Industry has himself said again and again and such facts are coming to light that few orders are left with the B.H.E.L. Under what conspiracy are these things being done. While the Public Sector

units are functioning well. I would like to know from the Government through you whether all the public sector undertakings will be declared sick or whether it is being done under the conditionalities imposed by the IMF or whether the rumours spreading in Delhi markets that they are involved in big scandal? What is the truth after all?

[English]

SHRI BASU DEB ACHARIA: I have already given a notice. There is a great scandal. (Interruptions) Today the Rajya Sabha is discussing this issue.

MR. SPEAKER: I have allowed Shri Guman Mal Lodha.

SHRI BASU DEB ACHARIA: The details about the purchase of the locomotives should be laid on the Table of the House. We want to discuss it. Today the Rajya Sabha is discussing this question of import of locomotives.

MR. SPEAKER: What he is saying is not going on record.

(Interruptions)*

MR. SPEAKER: Please take your seat. What you are saying is not going on record. Please take your seat. This is a little too much.

(Interruptions)

[Translation]

SHRI GUMAN MAL LODHA (Pali): Mr. Speaker, Sir, with your permission I want to raise an issue to paramount national importance in the House. A few days ago, while replying to a question, the Minister of State of

the Ministry of Information and Broadcasting, Shri Ajit Panja stated in reply to a question that the screening of 3000 episodes of the serial "Krishna" produced by Shri Ramanand Sagar was going on. After this, the Screening Committee will take decision on it. Mr. Speaker, Sir, now it has come to light that a letter from the Ministry of the hon. Minister had been issued long ago in which this important serial on Lord Krishna has not been cleared. Mr. Speaker, Sir, this serial is not only being screened in India but also in many countries of the World. Crores of people of the world have been influenced by the preachings in the Gita and by the life of Lord Krishna and they will remain influenced in future as well. This is an eternal truth. Mr. Speaker, Sir, this serial has been banned.

Mr. Speaker, Sir, the hon. Minister has misled this house so a question of breach of privilege should be raised, and how should it be raised is a different question. But through you I would like to know as to why the sentiments of the 80 crore people of India are being played with. Therefore, the serial "Krishna" should be permitted.

[English]

SHRI K.P. REDDAIAH YADAV (Machilipatnam): Mr. Speaker, Sir, through you I would like to draw the attention of the House and the Government to a matter concerning the re-employment policy of the retired IAS and IPS Officers, who were placed in sensitive areas in the State Governments and in the Central Government.

Sir, an alarming news came in the National press that the Director General of Defence Research and Development Organisation and Scientific Advisor to the Defence Minister ** has resigned and sub-

**Expunged as ordered by the Chair.

*Not recorded.